

**BEFORE**  
**HON'BLE MR. JUSTICE S.R. SEN**  
**Review Petn. No. 14 of 2013**

**26.05.2014**

Heard Ms A Kharumnuid, the learned counsel for the petitioner who submits that, the matter may be posted on 29.05.14.

None appears for the respondents.

List it 29.05.14 as prayed for.

**JUDGE**

V Lyndem

**BEFORE  
HON'BLE MR. JUSTICE S.R. SEN  
WP(C) No. 321 of 2012**

**26.05.2014**

None of the parties are present.

List this matter on **27.05.14** for hearing.

**JUDGE**

V Lyndem